

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

60

T.C.S.P. No. 25/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Ayog Computech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230
to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

01	HEMANT SETHI	ADVOCATE	
----	--------------	----------	---

ORDER

TCSP 25/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 16.8.2017

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)